

020933

The High Court of Kerala



Proceedings

High Court establishment- posting back of Smt.Anu T.S., Assistant Protocol Officer as Translator(H.G), High Court- orders issued.

Read: 1. High Court proceedings of even number dated 6.7.2018.
2. Rule 17 of the Kerala High Court Service Rules, 2007.

Order No.A1- 111801/2014/A5

As per the High Court proceedings read (1) above, Smt. Anu T.S., Translator(H.G) was appointed by transfer as Assistant Protocol Officer, High Court under the Rule read (2) above w.e.f 6.7.2018 F.N.

The Honourable the Chief Justice has now ordered to post Smt.Anu T.S., back to her parent cadre of Translator(H.G) in exercise of the powers under Rule read (2) above.

Accordingly, Smt.Anu T.S., Assistant Protocol Officer, High Court in the scale of pay of Rs.36600-79200 with compensatory allowance and special allowance of Rs.500/- each per month is posted back as Translator(H.G) in the scale of pay of Rs.30700-65400 with compensatory allowance of Rs.300/- per month, forthwith. She will hand over the charge of Assistant Protocol Officer, High Court to Sri.Larsh Paul A.F., Assistant Protocol Officer, High Court.

(By Order)


K. Haripal
Registrar General

To

The Officer concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Deputy Registrars, High Court
The Finance Officer, High Court
The Assistant Registrars and the Chief Librarian, High Court
The Additional Public Relations Officer, High Court
The Private Secretaries to the Honourable Judges, High Court
The Accounts Officer, High Court
The Security Officer, High Court
The Superintendent(Vehicles), High Court
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court

p.t.o

- The Finance Wing, High Court.
- The Protocol Wing, High Court.
- The PRO Section, High Court.
- The G (Accounts- I, II & III) Sections, High Court
- The I.T. Section, High Court **(for publishing in the High Court Website)** ✓
- The 'H' & 'J' Sections, High Court
- The Kerala Judicial Academy, Athani.
- The A1, A2, A3, A4, A6, A7 & A8 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File

Copy Submitted to:

The Honourable Judges